

containing temporary shelters for Kashmiri migrants where they could be settled temporarily till such time they can repair their existing residential houses. The State Government has constructed 18 flats at Mattan and 100 one-room tenements at Kheer Bhavani. A Package of Rs. 1618.40 crore for return and rehabilitation of Kashmiri migrants to the Valley has been announced on 25.4.2008 and an initial amount of Rs. 8.35 crore has been released. The package provides for, provision of assistance for repair/renovation of damaged houses, transit accommodation, continuance of cash and rations relief, students' scholarship, employment in Government and financial assistance for self-employment, financial assistance to agriculturists and horticulturists and waiver of interest on loans.

Review of security of atomic establishments

†2205. SHRI KAMAL AKHTAR:

SHRI S. ANBALAGAN:

SHRIMATI JAYANTHI NATARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that intelligence agencies have recently cautioned the Government that atomic establishments of India can fall prey to terror strikes;

(b) if so, the details thereof;

(c) whether Government has reviewed security of atomic establishments; and

(d) the details of the steps taken by Government for security of atomic establishments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Yes, Sir. In view of the prevailing security scenario, the atomic establishments continue to remain prime target of the terrorist groups and outfits. However the Central Security Agencies conduct security audit of Atomic Establishments every two years and also sensitize the concerned State Governments/Managements of these installations from time to time. The CISF has been mandated to undertake security arrangements for all strategically sensitive atomic establishments. Besides CISF, in some cases air defence measures are also additionally provided in cooperation with the defence forces for these atomic establishments. As such, adequate security arrangements are ensured which are periodically updated to protect Atomic Establishments in the country.

Federal anti-terror law to strengthen NIA

2206. SHRI JABIR HUSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Centre is likely to enact a federal anti-terror law to lend more teeth to the National Investigation Agency;

†Original notice of the question was received in Hindi.

- (b) whether this question was discussed at a conference on anti-terror law;
- (c) whether at a conference of inter-State and international terrorism resulted in the creation of a National Investigation Agency and it is equally important to have a federal law; and
- (d) if so, whether Government has accepted the suggestion and what steps are being taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
 (a) to (d) The Unlawful Activities (Prevention) Act which is the comprehensive central Act to combat terrorism has been amended and notified on 31.12.2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency Act has been enacted and Notified on 31.12.2008 and under the said Act the National Investigation Agency has been constituted, to investigate and prosecute offences under the Acts specified in the Schedule. These legislations are culmination of deliberations in several fora including State Chief Minister's conferences, Standing Committees of Parliament, Second Administrative Reforms Commission, Several Experts Groups etc.

Bunkers and observation towers built by Pakistan on IB

2207. SHRI N.K. SINGH:
 SHRIMATI MOHSINA KIDWAI:
 SHRI BALBIR PUNJ:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Border Security Force (BSF) has recently claimed that Pakistan is building bunkers and observation towers on the International Border with India;
- (b) if so, the details thereof;
- (c) whether the BSF had lodged any protest with the Pakistani Rangers on the construction of bunkers and towers; and
- (d) if so, the details thereof and the further reaction of the Pakistani rangers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per available information, Pakistan has constructed 19 bunkers and 39 O.P. Towers along the International Border during the current year.

(c) and (d) BSF has lodged strong protest notes with the counterpart. The matter has also been discussed with the Pakistan Rangers at various levels. However, Pakistan Rangers generally deny construction of new bunkers and claim that the existing defence structures are being renovated.